

(b) the percentage of it invested in the infrastructural sector, and

(c) the plans drawn up to encourage more foreign investment in future ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). The total foreign direct investment received during the last three years i.e. from January, 1993 to June, 1996 is as under :

Year	Amount (Rs. in Crores)
1993	1786.71
1994	2981.85
1995	6370.16
1996 (Upto June)	3911.32

Actual inflow of foreign direct investment/break-up thereof is monitored by Reserve Bank of India.

(c) Government constantly reviews the policy frame work of foreign investment, so as to make it increasingly investor friendly. In addition, the Central Government has recently revamped the Foreign Investment Promotion Board (FIPB) to make the approval process quicker and more transparent. The Government has also constituted the Foreign Investment Promotion Council (FIPC) to conduct sectoral studies and identify Projects and market them to interested investors.

For promoting investment and attracting entrepreneurs to backward areas, the State Governments are offering a variety of incentives such as, capital subsidy, sales tax exemption, power subsidy, allotment of land on priority, setting up of Growth Centres and Transport subsidy in hilly areas.

[Translation]

Financial Assistance to Jharkhand Region by Financial Institutions

5630. SHRI THOMAS HANSDA : Will the Minister of FINANCE be pleased to state the deposits mobilised by the financial institutions from the State of Bihar particularly from the Jharkhand region during the last three years alongwith the details of loans disbursed by the said institutions for various activities like industry, agriculture, power, housing and employment in the State separately ?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : The information is being collected and will be laid on the Table of the House.

[English]

Transportation of Coal

5631. SHRI ANAND RATNA MAURYA : Will the Minister of COAL be pleased to state

(a) the names of the private companies which are transporting coal of different subsidiaries of Coal India Ltd.;

(b) whether some fake companies are also operating in the name of companies of ex-servicemen;

(c) if so, the names of such companies;

(d) whether there is any difference between the freight charges of private and ex-servicemen companies for the same work; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) A list of the companies/firms engaged in the transportation of coal in the subsidiary companies of Coal India Ltd. (CIL) is given in the Statement enclosed.

(b) Only such companies of ex-servicemen are engaged by the coal companies for transportation of coal as are sponsored by the Directorate-General of Resettlement of the Ministry of Defence.

(c) Does not arise, in view of (b) above.

(d) and (e). Yes Sir, The rates in respect of ex-servicemen operators are worked out on the basis of studies conducted by the coal companies whereas the rates in respect of non-ex-servicemen operators are awarded on the basis of open tenders.

STATEMENT

List of the Names of Companies which are Transporting Coal in the Subsidiaries of Coal India Limited

Eastern Coalfields Limited

1. CALCUTTA INDUSTRIAL SUPPLY CORPORATION.
2. M/S. S.P. SHARMA
3. M/S. B.D. SINGH
4. M/S. KAUSIK MUKHERJEE
5. BABA CARRIERS
6. RAJESWAR PRASAD SINGH
7. SHRI BHAWANI TRANSPORT
8. UMESH KUMAR SINGH
9. RAJNARAYAN DUBEY
10. B.K. ENTERPRISE
11. A.N. CHOUBEY & CO.
12. PARCO & CO.
13. KAMALA TRANSPORT SERVICE
14. FRIENDS & CO.
15. KOCHAV TRANSPORT